## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.32/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES: Abhay Madhukar Parulekar

V/s.

SLN Pharmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, 244, 246 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

33 BHARAT ANAly RAW2

CADHAIT
TIBS

TEJESH DANDE
8 ASSOCIATION

Aprocurtes

PCS FOR

Petitioner

Ranger or

OPPLED

## CP No. 11/241(1)/NCLT/MB/MAH/2017

## CP No. 32/241, 242,244,246/NCLT/MB/MAH/2017

- The Learned Representatives from both the sides are present.
- As directed the Report of the Valuer is submitted before the Registry.
   On request the copy of the Report can be issued to the Petitioner and the Respondent as per the Rules of Issuance of Certified Copy.
- 3. Matter is listed for hearing on 07.03.2018. As directed the parties can now exchange draft memor of Settlement without poejudicer sd/-

Bhaskara Pantula Mohan Member (Judicial) 16.01.2018.

M.K. Shrawat Member (Judicial)

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